

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-OCW-84/2020)

WITH

LD-VC-CW112/2020.

Maria Fernandes Applicant.

Vs

Secretary and Others. Respondents.

Shri P. Redkar, Advocate for the applicant.

Shri P. Kakodkar, Advocate for the respondent nos.15 and 16.

Ms. S. Kamat, Addl. Govt. Advocate for the respondent nos. 2 to 12.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 14th September 2020.

P.C.

The learned counsel for the appellant informs the Court that the sole appellant died on 12.8.2020 i.e. soon after his filing this revision application.

2. The learned counsel also informs me that he has already applied to this Court to bring the legal representatives on record, but that application is yet to be registered.

3. The Registry will look into it and post the matter alongwith the application on 21.9.2020.

DAMA SESHADRI NAIDU, J.

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